



F.No.10/23/2020-NCLAT
NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building),
9,CGO Complex, Lodhi Road, New Delhi — 110003 (Near Scope Complex)
Tel No.: 011-24306829

Dated : 30th November, 2020

NOTICE

Whereas two Hon'ble Members of the NCLAT, who were also holding the Courts, have tested positive for COVID 19 which necessitated suspension of work to carry out the sanitization/disinfection procedure of the NCLAT premises including the court files/records which are also required to be disinfected/sanitized before laying before the Benches.

Hence, as directed by His Lordship Hon'ble the Acting Chairperson the Court work (Virtual hearing) and filing etc. in the NCLAT will remain suspended on 1st and 2nd December, 2020. The office will also remain closed till 2nd December, 2020.

The matters listed for 1st and 2nd December, 2020 will not be taken up. The next date of hearing will be notified later.

By order of the Hon'ble Acting Chairperson
Sd/-
(Peeush Pandey)
Registrar